

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**Cr.M.P. No. 1277 of 2021**

1. Lalita Devi
2. Abhishek Kumar

... **Petitioners**

**-Versus-**

1. The State of Jharkhand
2. Priti Sahu

... **Opposite Parties**

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**CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI**

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For the Petitioner	: Mr. Altamash Khan, Advocate
For the Opposite Party-State	: Mr. Ravi Prakash, Spl. P.P.
For Opposite Party No.2	: Mr. Navin Kumar, Advocate

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04/08.09.2021. This criminal miscellaneous petition has been taken through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

On the request of the learned counsel for the parties, let this matter appear on 05.10.2021.

Interim order dated 24.07.2021 is extended, till the next date.

**(Sanjay Kumar Dwivedi, J.)**

*Ajay/*